GOVERNMENT OF INDIA MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES DEPARTMENT OF HEAVY INDUSTRY

LOK SABHA UNSTARRED QUESTION No. 4571 TO BE ANSWERED ON 08.01.2019

Promotion of Electric Vehicles

4571. SHRI RAKESH SINGH:

Will the Minister of HEAVY INDUSTRIES & PUBLIC ENTERPRISES be pleased to state:

- (a) whether any policy has been formulated to promote the use of electric vehicles in the country and if so, the details thereof;
- (b) whether any subsidy is being provided for purchase of the said vehicles;
- (c) whether there is any proposal to charge fee on other vehicles to fund the said subsidy; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR HEAVY INDUSTRIES & PUBLIC ENTERPRISES (SHRI BABUL SUPRIYO)

(a) to (d): Yes, Madam. In order to promote manufacturing of electric and hybrid vehicle technology and to ensure sustainable growth of the same, Department of Heavy Industry formulated a scheme namely FAME-India Scheme [Faster Adoption and Manufacturing of (Hybrid &) Electric Vehicles in India] in the year 2015. The Phase-I of the Scheme was initially for a period of 2 years w.e.f. 1st April 2015 till 31st March 2017, but has since been extended now till 31st March 2019 or till Notification of FAME-II, whichever is earlier. The Scheme has four focus areas namely Demand Creation, Pilot Project, Technology Development/ R&D and Charging Infrastructure.

Under Demand Creation focus area of the scheme, the purchaser of electric/hybrid vehicles is given an upfront reduction in purchase price by the dealer at the time of purchase of xEVs. The details of the demand incentives available for purchase of xEVs is provided at Annexure 13 of the Gazette Notification of the Scheme and as amended from time to time, which is available in the website of Department of Heavy Industry (www.dhi.nic.in).

Further, specific projects under Pilot Projects, R&D/Technology Development and Public Charging Infrastructure components of FAME India Scheme are considered for extending grant by the Project Implementation & Sanctioning Committee, constituted under this scheme.

The FAME Scheme is implemented through Gross Budgetary Support of the Government of India. There is presently no proposal under consideration of Department of Heavy Industry for charging fee on other vehicles to fund the subsidy under FAME-India Scheme.
